

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 13<sup>th</sup> March, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 84/2014 (WP 2696/2012)	Smt. Munni Devi Vs. Rajasthan State PCB & Ors.	Mr. Ram Manohar Sharma Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 17/2014	Biodiversity Management Committee, Village Eklahara, Dist. Chhindwara Vs. Union Of India & 2 Ors. others	Mr. Deepesh Joshi, Adv for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1,2 & 3 Mr. Yogesh Bhatnagar Adv.(WCL)	
3.	Original Application No. 28/2013	Bio Diversity Vs. Western Coal Fields & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Ashwarya Sinha, Adv. for R-1,2 Mr. N.C. Das, Adv. for R-3,4 Mr. Ajay Dubey, Adv. for R-5 Mr. Yogesh Bhatnagar Adv. (WCL)	
4.	Original Application No. 18 /2014 (M.A. No. 73/15)	Amit Kumar Chaturvedi Vs. Union of India & 9 Ors.	Mr. Ankit Saxena Adv. Mr. Rameshwar Patel, Adv for R-1&2 Mr. Sachin K. Verma, Adv. for R-4to6 Mr. Shivendu Joshi Adv. for Mr. Purushendra Kaurav, Adv. for R-7&8 Mr. B.C. Chaturvedi, Adv. For R-9 Mr. E.A. Qureshi, Adv. for R-10 Mr. Parul Bhadoriya, Adv. Mr. Vishal Bhatnagar, Adv. & Mr. Yogesh Bhatnagar, Adv. for SECL Mr. Anurag Meheshary Adv. Mr. Aslam Ali Adv. Mr. Sandeep Guru Adv.	
5.	Original Application No. 119/2014 (M.A.No.122/15)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Petitioner Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)